

**The Minister of Home Affairs and States (Dr. Katju):** (a) A statement containing the required information is placed on the Table of the House. [See Appendix III, annexure No. 13]

(b) and (c). The Accounts Staff in Vindhya Pradesh have been granted the Central Government rates of pay with effect from the 1st December 1950, the date on which the office of the Comptroller, Vindhya Pradesh, was taken over by the Comptroller and Auditor General of India. Other staff employed on 'Union' subjects, such as Customs, Posts and Telegraphs, Income Tax, etc. are also governed by the Central scales of pay, which are higher than for those engaged on 'State' subjects. This difference is not peculiar to Vindhya Pradesh, but is common to all staff serving in Part A, B and C States.

(d) Proposals for the reorganisation and introduction of revised scales of pay in Vindhya Pradesh with retrospective effect from 1st April 1950 on the lines of those obtaining in Madhya Pradesh are under consideration of the Government and are expected to be finalised shortly.

#### THORIUM, ZINCONIUM AND BERYLLIUM

\*525. **Shri Buchhikotaiah:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the total estimated deposits of thorium, zinconium and beryllium in India;

(b) the annual production of these since 1947;

(c) the quantity and value of annual exports of these materials since 1947;

(d) whether it is a fact that Government have entered into an agreement with the Government of U.S.A. for use of these Indian minerals for atomic research in India and if so, what are the terms of the agreement;

(e) if the answer to part (d) above be in the negative, are these negotiations afoot for any such arrangements; and

(f) whether Government are aware of a Press Report to this effect of a speech made by the Secretary of the Ministry?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Asad):** (a) No accurate and up-to-date estimates of total reserves of these minerals are available. The deposits however are ample. It would not be in the public interest to disclose actual figures of the extent of the deposits.

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(b) and (c). A ban has been put on the production and export of thorium and beryllium since 1947. Publication of statistics of present day production is prohibited.

Zircon has been produced in a small way for export. These are of very irregular and fitful description ranging from less than 100 tons to about 1000 tons.

(d) and (e). No, Sir.

(f) Yes Sir, but the fact is that the Press Report was incorrect and the paper concerned has subsequently published an amendment to this effect.

#### AGE OF RETIREMENT

\*530. **Shri Sinhasan Singh:** Will the Minister of Home Affairs be pleased to state the number and class of officials who have been given extension of service beyond the age of retirement since 1948?

**The Deputy Minister of Home Affairs (Shri Datar):** A statement is laid on the Table of the House in respect of the cases approved in consultation with the Ministry of Home Affairs.

#### STATEMENT

*The number of officers who have been granted extensions of service beyond the age of retirement since May 1948.*

	1948	1949	1950	1951	1952
					up to (16-11-52)
Gazetted Officers	15	36	55	35	34
Non-Gazetted Officers	6	8	15	21	39
Class IV persons	...	2	2	5	15
<b>TOTAL</b>	<b>21</b>	<b>46</b>	<b>72</b>	<b>61</b>	<b>88</b>

#### ADVISORY COUNCILS

179. **Shri Soren:** Will the Minister of Home Affairs be pleased to state:

(a) whether or not a Tribal Advisory Council in each of the States of the Indian Union has been formed by now; and

(b) if so, whether Government propose to lay on the Table of the House a statement showing, State-wise the total number of Tribal members as well as other members in the Tribal Advisory Councils?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes; in all